GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 4199

TO BE ANSWERED ON JULY 18, 2019

VISION OF 'HOUSING FOR ALL'

No. 4199. SHRI KRUPAL BALAJITUMANE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of people provided houses so far under the Government's vision of 'Housing for All' by 2022, State/UTwise;
- (b) the present status of the schemes implemented there under in urban and rural areas of Nagpur and the norms for providing houses under the said schemes;
- (c) whether the schemes under the said vision have been running properly and if so, the details thereof;
- (d) whether the Government has reviewed the said vision and if so, the details thereof; and
- (e) whether the Government is considering to extend the time limit of the said vision and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) & (b): The Pradhan Mantri Awas Yojana (Urban) {PMAY(U)} Mission was launched on 25.06.2015 and the Mission comprises four components viz. In-Situ Slum Redevelopment

(ISSR); Affordable Housing through Credit-Linked Subsidy Scheme (CLSS); Affordable Housing in Partnership (AHP); and assistance for Beneficiary-led individual house construction (BLC). The details regarding norms under these components are attached at Annexure I.

State/UT-wise details of houses completed under PMAY(U) are enclosed at Annexure II.

Under PMAY (U), in Nagpur district, a total of 44,385 houses have been sanctioned, out of which 16,013 houses have been grounded for construction and 10,591 houses have been completed.

To achieve the Government's objective of "Housing for All" by 2022, in rural areas, the erstwhile rural housing scheme, Indira Awas Yojana (IAY) has been restructured into Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April, 2016. Under PMAY-G, the identification of beneficiaries is based on the housing deprivation parameters prescribed in the Socio-Economic Caste Census (SECC) 2011 subject to exclusion criteria and after due verification by Gram Sabha.

State/UT wise details of houses completed under PMAY-G are given at Annexure III.

Under PMAY-G, in Nagpur district, a total of 18,347 houses have been sanctioned, out of which 10,593 houses have been completed.

(c): Yes, Sir. Under PMAY (U), against the validated demand of 112 lakh houses from States/UTs, a total of 83.69 lakh houses have been sanctioned, out of which 48.37 lakh houses are at various stages of construction and 26.14 lakh houses have been completed.

Under PMAY-G, the target under the scheme is construction of 2.95 crore houses by March, 2022, out of which 82.15 lakh houses have been completed.

(d): No, Sir.

(e): No, Sir.

Annexure referred in reply to LSUQ No. 4199 due for answer on 18.07.2019

S. No.	Vertical	Carpet Area of the house	Central Assistance per house	Criteria
1	In-situ Slum Redevelopment (ISSR)	Upto 30 square meter (sqm)	Rs. 1.00 lakh.	-
2	Credit Linked Subsidy Scheme (CLSS)	Upto 30 sqm for Economically Weaker Section (EWS), 60 sqm for Lower Income Group (LIG), 160 sqm for Middle Income Group-I (MIG-I) and 200 sqm for Middle Income Group-II (MIG-II).	of 6.5 %, 4% and 3% on loan amounts upto Rs.	EWS: annual household income upto Rs.3,00,000/- LIG: annual household income between Rs.3,00,001/- and Rs.6,00,000/- MIG-I: annual household income between Rs.6,00,001/- and Rs.12,00,000/- MIG-II: annual household income between between Rs.6,00,000/-
				Rs.12,00,001/- and Rs.18,00,000/-
3	Affordable Housing in Partnership (AHP)	Upto 30 square meter (sqm)	Rs. 1.50 lakh.	EWS: annual household income upto Rs.3,00,000/-
4	Beneficiary-led individual house construction/ enhancements (BLC)	Upto 30 square meter (sqm)	Rs. 1.50 lakh.	EWS: annual household income upto Rs.3,00,000/-

Annexure referred in reply to LSUQ No - 4199 due for 18.07.2019

State/UT wise details of houses sanctioned to beneficiaries under PMAY(U)

SI. No.	Name of the State/ UT	Houses Sanctioned (Nos)	Houses Grounded* (Nos)	Houses Completed * (Nos)
1	A&N Island (UT)	612	36	20
2	Andhra Pradesh	12,47,988	6,84,412	3,10,361
3	Arunachal Pradesh	6,285	6,867	1,644
4	Assam	71,527	49,251	15,295
5	Bihar	2,68,939	1,35,152	57,602
6	Chandigarh (UT)	249	5,209	5,209
7	Chhattisgarh	2,29,201	1,46,621	57,482
8	D&N Haveli (UT)	4,604	3,692	1,880
9	Daman & Diu (UT)	942	780	401
10	Delhi (UT)	14,111	54,691	38,091
11	Goa	658	599	598
12	Gujarat	5,27,669	4,44,468	3,16,220
13	Haryana	2,60,548	37,712	16,290
14	Himachal Pradesh	8,639	6,430	2,598
15	Jammu & Kashmir	34,657	19,340	5,218
16	Jharkhand	1,87,581	1,12,689	66,548
17	Karnataka	5,82,469	2,84,548	1,50,726
18	Kerala	1,23,836	86,070	52,315
19	Lakshadweep (UT)	-	-	-
20	Madhya Pradesh	6,89,732	5,06,811	2,84,227
21	Maharashtra	9,86,933	3,70,867	2,23,164
22	Manipur	42,821	21,834	3,204
23	Meghalaya	4,658	1,555	1,038
24	Mizoram	30,027	6,418	1,436
25	Nagaland	28,760	18,946	3,846
26	Orissa	1,42,033	82,930	54,124
27	Puducherry (UT)	11,507	7,088	2,524
28	Punjab	56,786	35,449	15,886
29	Rajasthan	1,82,417	1,02,897	64,931
30	Sikkim	529	501	236
31	Tamil Nadu	6,48,855	5,30,456	2,49,093
32	Telangana	2,10,988	1,73,680	71,922
33	Tripura	80,347	49,302	36,342
34	Uttar Pradesh	12,95,895	5,92,685	3,39,109
25		34,653	17,794	10,654
35	Uttarakhand	01,000		
36	West Bengal	3,51,405	2,39,686	1,53,565

^{*}Numbers are inclusive of incomplete houses of earlier scheme grounded and completed after 2014

Annexure referred in reply to LSUQ No. 4199 due for 18.07.2019

State/UT wise details of houses completed as on 15.07.2019 under PMAY-G

S.	State Name	PMAY-G houses
No.		Completed
1	ARUNACHAL PRADESH	83
2	ASSAM	180891
3	BIHAR	589221
4	CHHATTISGARH	696459
5	GOA	17
6	GUJARAT	177401
7	HARYANA	12340
8	HIMACHAL PRADESH	6574
9	JAMMU AND KASHMIR	15704
10	JHARKHAND	456714
11	KERALA	15909
12	MADHYA PRADESH	1312449
13	MAHARASHTRA	343825
14	MANIPUR	7263
15	MEGHALAYA	11045
16	MIZORAM	2233
17	NAGALAND	0
18	ODISHA	830473
19	PUNJAB	13303
20	RAJASTHAN	639645
21	SIKKIM	1016
22	TAMIL NADU	178427
23	TRIPURA	23934
24	UTTAR PRADESH	1243017
25	UTTARAKHAND	12148
26	WEST BENGAL	1320751
27	ANDAMAN & NICOBAR	0
28	DADRA & NAGAR HAVELI	198
29	DAMAN AND DIU	13
30	LAKSHADWEEP	0
31	PUDUCHERRY	0
32	ANDHRA PRADESH	46767
33	KARNATAKA	77160
34	TELANGANA	0
	Total	8214980
